

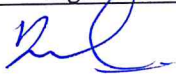

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.05.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 180/9/HDB/2018
NAME OF THE COMPANY	Sembarine Kakinada Ltd
NAME OF THE PETITIONER(S)	Union Oilport Pvt Ltd
NAME OF THE RESPONDENT(S)	Sembarine Kakinada Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Advocate	9849387366	
Vikram C puttapaga	Advocate	9160876539	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.D.Narender Nail and Mr.Vikram C. Puttapaga present for Petitioner.

Applicant filed proof of service of copy of Petition on Respondent.

Applicant is directed to issue notice to the Respondent informing the date of hearing and requiring him to file counter within two weeks and file proof of service.

List the matter on 19.06.2018.


MEMBER JUDICIAL